

DIVISION BENCH
COURT - II

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/94(KB)2021
COMP.APPL/67(KB)2021, CONT.A./1(KB)2022,
COMP.APPL/9(KB)2022, COMP.APPL/8(KB)2022,
IA(COMPANIES.ACT)/39(KB)2022, COMP.APPL/44(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	DR. RAVISHANKAR KUMAR VS DEV INSTITUTE OF NUCLEAR MEDICINE PRIVATE LIMITED
UNDER SECTION	SEC. 241(1)

Appearance (via video conferencing/physically)

Mr. Shailendera Kishore Singh, Adv.] For Dr. Ravishankar Kumar
Ms. Ananya Singhal, Adv.

ORDER

1. Ld. Counsels for Petitioner present.
2. **COMP.APPL/67(KB)2021, CONT.A./1(KB)2022, COMP.APPL/9(KB)2022,
COMP.APPL/8(KB)2022, IA(COMPANIES.ACT)/39(KB)2022 and
COMP.APPL/44(KB)202:**
 - a) Post all these matters on **19.07.2024 at 01:00 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**